

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/_6731/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap, Changlang and Longding
Khonsa, Tirap District, Arunachal Pradesh.

Dated Guwahati, 16th December, 2021.

Sub:- Winter vacation with station leave permission.

Ref:- D&SC/KSA/Estt/2019/01/1156 Dated 15.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail winter vacation for **Civil Courts for six days from 24.12.2021 to 29.12.2021 along with station leave permission for the said period.** A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/6732-6733/A, dated 16.12.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

